

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Lok Sabha
UNSTARRED QUESTION NO. : 2697
(TO BE ANSWERED ON THE 16th March 2023)

OFFICES OF DGCA

**2697. SHRI THIRUNAVUKKARASAR SU:
SHRI RAVNEET SINGH BITTU**

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) the details of the Offices of Directorate General on Civil Aviation (DGCA) - Aviation Regulator in the country, State-wise including Punjab and the main functions thereof;**
- (b) whether the DGCA proposes to open more offices in various parts of the country and if so, the details thereof, State/UT-wise including Tiruchirappalli in Tamil Nadu and the likely date of the starting of their operations;**
- (c) the time by which the said new offices are likely to be set up;**
- (d) whether DGCA is working on increasing scrutiny on airlines staff and take other measures to boost regulatory oversight and prevent increasing technical glitches in aircrafts plying in the country; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

Minister of CIVIL AVIATION (Shri Jyotiraditya M. Scindia)

(a) to (c) The headquarters of Directorate General of Civil Aviation (DGCA) is located at New Delhi with regional/sub-regional offices in the various parts of India. The Government has already granted approval for setting up of regional and sub regional offices. The state-wise details of existing and new offices of DGCA is at Annexure. At present there is no proposal for setting up of DGCA office at Tiruchirapalli in Tamil Nadu.

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(d) & (e) DGCA ensures the safety of passengers and aircraft through the mechanism of various inspections, audits (planned/unplanned), spot checks, night surveillance etc. If any serious lapses/non-compliances is observed, DGCA takes action against organisation/personnel. The enforcement action is taken as per the procedure laid down in Enforcement Policy and Procedure Manual (EPPM) which include suspension, cancellation including imposition of financial penalty. In addition, DGCA has taken the following steps to enhance safety of operations and ensure safe travel of passengers:

(i) Airlines have been directed to increase their engineering capabilities at all airports where they operate to ensure availability of spare and qualified manpower.

(ii) Audits of engineering facilities of airlines has been carried out by DGCA.

(iii) DGCA has increased its spot checks on aircraft of airlines.

Details of the Offices of Directorate General of Civil Aviation (DGCA)

Existing

1. **Delhi:**
 - (i) New Delhi - DGCA Headquarter
 - (ii) New Delhi - Regional Office

2. **Uttar Pradesh:**
 - (i) Lucknow - Sub-Regional Office
 - (ii) Kanpur – Sub-Regional Office

3. **Maharashtra:**
 - (i) Mumbai - Regional Office
 - (ii) Pune – Gliding Centre

4. **Madhya Pradesh:**
 - (i) Bhopal - Sub-Regional Office

5. **Tamil Nadu:**
 - (i) Chennai – Regional Office

6. **West Bengal:**
 - (i) Kolkata – Regional Office

7. **Assam:**
 - (i) Guwahati - Sub-Regional Office

8. **Bihar:**
 - (i) Patna - Sub-Regional Office

9. **Odisha:**
 - (i) Bhubaneshwar - Sub-Regional Office

10. **Karnataka:**
 - (i) Bengaluru – Regional Office

11. **Kerala:**
 - (i) Kochi - Sub-Regional Office

12. **Telangana:**
 - (i) Hyderabad - Regional Office

New

13. **Gujarat**
 - (i) Ahmedabad – Regional Office

14. **Uttarakhand:**
 - (i) Dehradun - Sub-Regional Office

15. **Rajasthan:**
 - (i) Jaipur - Sub-Regional Office

16. **Maharashtra:**
 - (i) Nagpur - Sub-Regional Office

17. Punjab:

(i) Amritsar - Sub-Regional Office

18. Tripura:

(i) Agartala - Sub-Regional Office
